

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3437
ANSWERED ON 20.03.2025**

PUBLIC CHARGING STATIONS FOR EVs

3437. DR. KAKOLI GHOSH DASTIDAR:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has issued any guidelines for establishing the ceiling cost for supply of electricity from public charging stations to the electric vehicles;**
- (b) if so, the details thereof; and**
- (c) the key highlights of any monitoring or evaluation of such guidelines and the follow-up by the Government to further promote their adoption by the States?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): Ministry of Power has issued Guidelines for Installation and Operation of Electric Vehicle Charging Infrastructure-2024” in September, 2024 which include following suggestions regarding the ceiling cost for supply of electricity from public charging station:

- i. Total fee charged by any individual/entity operating the Electric Vehicle (EV) Charging Station would comprise the electricity supply tariff, service charge, land cost and applicable GST.**
- ii. The tariff for supply of electricity to EV Charging Stations to be single-part tariff and not to exceed “Average Cost of Supply (ACoS)” till 31st March 2028. The Distribution Licensee may charge 0.7 times the ACoS during solar hours (9 am to 4 pm) and 1.3 times ACoS during non-solar hours (remaining hours of the day). As per the data available with Bureau of Energy Efficiency (BEE), the list of States and UTs where tariff for supply of electricity to Public EV Charging Stations is single part not exceeding Average Cost of Supply is enclosed at ANNEXURE.**

- iii. For AC charging a maximum service fee of Rs 3.0 per unit of electricity during solar hours and Rs 4.0 per unit of electricity during non-solar hours would be applicable for charging at public and community charging stations. Similarly, for DC charging a maximum service fee of Rs 11.0 per unit of electricity during solar hours and Rs 13.0 per unit of electricity during non-solar hours would be applicable for charging at public and community charging station.**

(c): As per the aforementioned guidelines, BEE has been entrusted to act as the Central Nodal Agency to monitor the implementation of these guidelines.

Further, States have been advised to designate a State Nodal Agency to coordinate with DISCOMs and respective State Electricity Regulatory Commission for facilitating electricity connection for public, community, workplace and e-bus depot charging stations. States have also been advised to constitute a State Level Steering Committee headed by Secretary in-charge of Energy, comprising of secretaries of Transport, Municipal Administration and Urban Development, such other members as required to plan and monitor the implementation of EV Charging Infrastructure at the state level.

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3437 ANSWERED IN THE LOK SABHA ON 20.03.2025**

States/ UTs where tariff for supply of electricity to Public EV Charging Stations is single part not exceeding Average Cost of Supply

Sl. No.	State Name	Electricity Supply tariff (EV) to PCS (₹/unit)	
		LT	HT
1	Andaman & Nicobar	12.0	12.0
2	Andhra Pradesh	6.7	6.7
3	Arunachal Pradesh	5.0	11 KV: 4.2, 33KV: 4.0
4	Bihar	8.72	7.85
5	Chandigarh	3.8	3.6
6	Chhattisgarh	6.92	6.92
7	Delhi	4.5	4.0
8	Goa	4.75	4.75
9	Haryana	6.48	6.12
10	Lakshwadeep	7.8	7.8
11	Madhya Pradesh	6.9	6.9
12	Meghalaya	8.5	8.5
13	Odisha	5.0	5.0
14	Puducherry	5.75	5.75
15	Punjab	6.28	6.28
16	Telangana	6.0	6.0
17	UT OF D&NH AND D&D	5.1	4.9
18	Uttarakhand	7.0	7.0
19	West Bengal	6.0	6.0
